| | | | | | | Annex | ure-2 | | | | | | | |
|------------------------------|---------------------|---------------------------------------|-------------------|--------------------------------|------------|----------------|------------------------------|-----------------------------------|--|-----|---------------------------|------|--------------------|--|
| Name of the Corporate Debtor | | | | CIRCAR JUTE MILLS (P) LTD Da | | | | Date of C | te of Commecement of CIRP | | | | 04.04.2022 | |
| | | | | | | List of Credi | tors as on | 01-07-2024 | 1 | | | • | | |
| | | | Li | st of Unsec | ured Finan | cial Creditors | belonging | to any Clas | ss of Credito | ors | | | | |
| | | | | | | | | | | | | Amou | nt in Rs. | |
| SI.No | Name of creditor | Details of claim received received | | Details of claim admitted | | | | | | | Amount of claim | | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | | | Whether related party? | % of voting share in CoC | contingen mutual t claim dues, that may be set- off | not | under verificati on | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | | Nil | Nil | Nil | NAP | |

Kurapati Singarayya Chowdary Resolution Professional In the matter of Circar Jute Mills (P) Ltd Date: 01-07-2024